

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

NOTIFICATION NO. 15 (RE-2006)/2004-2009

NEW DELHI, the 27 June, 2006

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 1.3 and Para 2.1 of the Foreign Trade Policy, 2004-2009, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import items, 2004-2009 as amended from time to time.

2. With immediate effect the following new entry may be inserted after entry at Sl.No.44 in Chapter 7 of Table B under Schedule 2 of ITC (HS) :-

Sl. No	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
44 A	0713	Kg.	Dried Leguminous Vegetables, Shelled, whether or not skinned or split	Prohibited	Not permitted to be exported.
	0713 10 00	Kg.	Peas (Pisum sativum)	Prohibited	Not permitted to be exported.
	0713 20 00	Kg.	Chickpeas (garbanzos) Beans (Vigna spp., Phaseolus spp.):	Prohibited	Not permitted to be exported.
	0713 31 00	Kg.	Beans of the species Vigna mungo (L.)	Prohibited	Not permitted to be exported.

		Hepper or <i>Vigna radiata</i> (L.) Wilczek		
0713 32 00	Kg.	Small red ((Adzuki) beans (<i>Phaseolus</i> or <i>Vigna angularis</i>)	Prohibited	Not permitted to be exported.
0713 33 00	Kg.	Kidney beans, including white pea beans (<i>Phaseolus vulgaris</i>)	Prohibited	Not permitted to be exported.
0713 39		Other :	Prohibited	Not permitted to be exported.
0713 39 10	Kg.	Guar seeds	Prohibited	Not permitted to be exported.
0713 39 90	Kg.	Other	Prohibited	Not permitted to be exported.
0713 40 00	Kg.	Lentils	Prohibited	Not permitted to be exported.
0713 50 00	Kg.	Broad beans (<i>Vicia faba</i> var <i>major</i>) and horse beans (<i>Vicia faba</i> var <i>equina</i> , <i>vicia faba</i> var <i>minor</i>)	Prohibited	Not permitted to be exported.
0713 90		Other :	Prohibited	Not permitted to be exported.
0713 90 10	Kg.	Tur (arhar)	Prohibited	Not permitted to be exported.
		Other :		
0713 90 91	Kg.	Split	Prohibited	Not permitted to be exported.
0713 90 99	Kg.	Other	Prohibited	Not permitted to be exported.

3. The above amendment shall remain in force for a period of six months from the date of its issue and shall not apply to imports already effected against Advance Licences / Authorisations issued prior to the date of issue of this notification.

4. This issues in Public interest.

(K. T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(Issued from File No.01/91/180/ 304/AM07/PC-III)

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Copy to all concerned, by order etc.

(S. K. Shrivastava)
Dy. Director General of Foreign Trade